



കേരള ഗസറ്റ് KERALA GAZETTE

അസാധാരണം EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 11
Vol. XI

തിരുവനന്തപുരം,
ശനി

Thiruvananthapuram,
Saturday

2022 ജൂലൈ 23
23rd July 2022

1197 കർക്കടകം 7
7th Karkadakam 1197

1944 ശ്രാവണം 1
1st Sravana 1944

നമ്പർ
No.

2448

SECRETARIAT OF THE KERALA LEGISLATURE

NOTIFICATION

No. 10149/Table-1/2022/Leg

Thiruvananthapuram, 22nd July, 2022.

In exercise of the powers conferred by sub-clause (a) of clause (2) of Article 174 of the Constitution of India, the Governor of the State of Kerala hereby prorogues the Fifth Session of the Fifteenth Kerala Legislative Assembly with effect from July 21, 2022 at the conclusion of its sitting.



ഇന്ത്യൻ ഭരണഘടനയുടെ 174-ാം അനുച്ഛേദം (2)-ാം ഖണ്ഡം (എ) ഉപഖണ്ഡപ്രകാരം നൽകപ്പെട്ട അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള സംസ്ഥാന ഗവർണ്ണർ പതിനഞ്ചാം കേരള നിയമസഭയുടെ അഞ്ചാം സമ്മേളനം 2022 ജൂലൈ 21-ാം തീയതി അതിന്റെ യോഗം അവസാനിച്ചതുമുതൽ സമാപിപ്പിച്ചിരിക്കുന്നു.

By Order of the Governor,

Kavitha Unnithan,
Secretary-in-Charge,
Legislative Assembly.

